

**GOVERNMENT OF INDIA
WATER RESOURCES
LOK SABHA**

UNSTARRED QUESTION NO:2243
ANSWERED ON:02.12.2009
PROTECTED GREEN RIVER ZONE
Dharmshi Shri Babar Gajanan

Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether the experts and activists working for rejuvenation of India's threatened rivers has requested the Union government for demarcation of land belonging to the rivers, flood plains and water bodies and notification of such lands as "Protected Green River Zones";
- (b) if so, the details thereof;
- (c) the reaction of the Union Government thereto;
- (d) whether they have also sought budgetary allocations for the purpose and to take measures to stop encroachments;
- (e) if so, the details thereof; and
- (f) the action taken by the Union Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES(SHRI VINCENT H. PALA)

- (a) As per the information received from the Ministry of Environment & Forests, no such request has been received from the Experts and Activists for demarcation of land belonging to the rivers, flood plains, water bodies and for notification of such land, as "Protected River Zones".
- (b) to (f) Does not arise.